

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.03.2021

ORDER NO. 32 of 2021

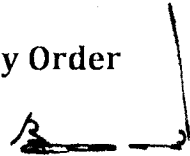
Hon'ble President is pleased to partially modify the roster order no. 100 of 2020 for **CESTAT, Ahmedabad** for **22.03.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 22.03.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Appeal No. : E/11173/2014

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Asst. Registrar, Ahmedabad/Bar Association, Ahmedabad/Commissioner (AR), Ahmedabad/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar